

Uttar Pradesh

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

1. Allahabad
2. Moradabad
3. Nainital
4. Etawah
5. Faizabad
6. Sitapur
7. Dehradun
8. Srinagar
9. Saharanpur
10. Muzaffarnagar

(b) Does not arise.

Extension of IA Services to Foreign Countries

4424. SHRI VIJAY NAVAL PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to extend the Indian Airlines Services to some more countries; and

(b) if so, the details thereof including the extra revenue likely to be earned thereby?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Government has approved operation of services by Indian Airlines to Kuala Lumpur in Malaysia. Indian Airlines is expecting to earn an additional annual revenue of Rs. 11.00 crores from this service.

[*Translation*]

Documentary on Historical Importance

4425. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan has prepared any scheme for producing documentary on historical importance; and

(b) if so, details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS):

West Bengal

1. Gangtok
2. Malda
3. Jalpaiguri
4. Berhampur
5. Kharagpur
6. Siliguri

Cases Against Airport Directors

4423. SHRI MOHAN RAWALE: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether the present Airport Directors of Delhi, Madras, Calcutta and Bombay have been convicted by the C.B.I.; and

(b) if so, the facts and details in this regard and the action taken against them?